

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 198 OF 2016

Dated : 25th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sihor Steel Rerolling Mills Association **Appellant(s)**
Versus
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anurag Kr. Singh for
Mr. Sakil Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **04.04.2019**

(S.D. Dubey)
Technical Member

Kt/pk

(Justice Manjula Chellur)
Chairperson